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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/52/2016 NAME OF THE PETITIONER(S) : SREEKUMARI AMMA & 3 ORS NAME OF THE RESPONDENT(S) : NIGHTINGALE COLLEGE OF NURSING KERALA **PVT LTD & 15 ORS** UNDER SECTION : 241/242 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION FOR WHOM 1. A. CELINE Counsel for R. &R4 X. M. For Ms Komala Furnar Janks Komala Kumar (V. Kamala Kumar)

2. S. Manjula Devi, Adr For Petitioner Succession Preetha, adv Preetha, AdV

ORDER

Ms S Manjula Devi, counsel for petitioner present. Ms A Celine, caused appearance on behalf of R1 & R4 and filed vakalat. Counsel for petitioner stated that they have sent private notice to the other respondents but the same have been returned undelivered. Time extended at request of counsel for petitioner to place the correct status of the delivery of notice to the other respondents. Counsel for R1 & R4 is directed to furnish information to the counsel for petitioner in relation to the addresses of R6 to R16 and also to file counter. Time extended at their request. Put up on 11.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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